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Title: Introduction of the Coffee Growers Welfare Bill, 2010.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to provide for the welfare and protection of interests of coffee growers.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare and protection of interests of coffee growers."

The motion was adopted.

SHRI ADHIR CHOWDHURY: I introduce the Bill.

MR. CHAIRMAN: Item No. 38 – Shri Hansraj Gangaram Ahir – Not present.

Item No. 39 – Shri Hansraj Gangaram Ahir – Not present.

Item No. 40 – Shri Hansraj Gangaram Ahir – Not present.

Item No. 41 – Shri Hansraj Gangaram Ahir – Not present.

Item No. 42 – Shri P.L. Punia – Not present.

Item No. 43 – Shri P.L. Punia – Not present.

Item No. 44 – Shri P.L. Punia – Not present.